

SHRI L. N. MISHRA : I have said already that ten films have been bought by the Finnish Broadcasting Company/TV, at the rate of US \$1300 for each film for first telecasting and US \$650 for the second telecasting. We have given them ten films, and some of them are in Hindi, Bengali, Marathi and Gujarati.

SHRI M. SATYANARAYANA RAO : Out of the ten films bought, may I know whether there is any Telegu film ?

SHRI L. N. MISHRA : I am sorry, there is none this year.

मध्य प्रदेश-राजस्थान सीमा विवाद

*833. डा० लक्ष्मीनारायण पांडे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भिवानी मण्डी (राजस्थान) के बारे में मध्य प्रदेश और राजस्थान के बीच कोई सीमा विवाद है ; और

(ख) इस विवाद को हल करने के लिए सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री कृष्ण चन्द्र पन्त) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

डा० लक्ष्मीनारायण पांडे : अध्यक्ष महोदय, यद्यपि मन्त्री महोदय ने उत्तर में कहा है कि प्रश्न नहीं उठता, लेकिन मैं जानना चाहता हूँ कि क्या कई व्यापारिक प्रतिनिधि मण्डलों ने, वहाँ के नागरिकों ने, यहाँ तक कि वहाँ की नगरपालिका ने कई प्रतिवेदन केन्द्रीय सरकार को भेजे हैं कि वहाँ पर सीमा-विवाद है और उसको हल करने के लिये आप को मध्यस्थता करनी चाहिए ? क्योंकि सीमा क्षेत्र भदला-बदली या क्षेत्र परिवर्तन केन्द्र सरकार का विषय है ।

श्री कृष्ण चन्द्र पन्त : अध्यक्ष जी, हम ने दोनों राज्य सरकारों से पूछा था कि क्या

भिवानी मण्डी के बारे में मध्य प्रदेश और राजस्थान के बीच में कोई सीमा-विवाद है, लेकिन दोनों राज्य सरकारों ने कहा है कि नहीं है ।

श्री लक्ष्मीनारायण पांडे : आप ने जो उत्तर दिया है, वह सही हो सकता है, लेकिन मैंने अभी प्रश्न पूछा था—क्या आपके पास कोई इस प्रकार के पत्र वहाँ के प्रतिनिधि मण्डलों की तरफ से, वहाँ के नागरिकों की तरफ से, नगरपालिका की तरफ से प्राप्त हुए हैं, जिनमें कहा गया है कि वहाँ पर इस प्रकार का विवाद है ? और बिना सीमा क्षेत्र परिवर्तन किये तक नहीं हो सकता है ।

अध्यक्ष महोदय : सेंट्रल गवर्नमेंट स्टेट गवर्नमेंट से ही पूछ सकते हैं ।

Inflated Telephone Bills

*834. SHRI SUBODH HANSDA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that telephone subscribers are receiving inflated telephone bills in Delhi and some other places ;

(b) whether complaints lodged in this connection are not viewed seriously ;

(c) whether Government would take steps against such telephone bills racket ; and

(d) whether Government are considering measures how this could be stopped ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Some subscribers have made complaints to the effect that their bills are inflated.

(b) Every complaint for excessive billing is thoroughly examined.

(c) and (d). Government is seized of the problem and is taking appropriate steps against such malpractices.

SHRI SUBODH HANSDA : The hon. Minister has stated that some complaints

have been made. I would like to know whether all the complaints have been investigated, and if so, the findings of the investigations and whether any punishment has been given to anyone.

SBRI H. N. BAHUGUNA : In a number of cases, the finding is that the bills alleged to be inflated are not inflated, but correct bills, but in a few cases where they have been found to be inflated, appropriate remissions have been given by the authority concerned.

SHRI PILOO MODY : What about punishment ?

SHRI SUBODH HANSDA : Is it a fact that a few days back a telephone line-man was arrested in Delhi as involved in this telephone racket ?

SHRI H. N. BAHUGUNA : Three persons have been arrested.

SHRI S. M. BANERJEE : Is the Minister aware that in the case of inflated bills which we or others receive, we have to telephone many times to the authority concerned and tell them about the inflated bill ? That itself inflates the bill. Will steps be taken not to charge those calls made in connection with enquiry about inflated bills ?

SHRI H. N. BAHUGUNA : I am sorry I cannot oblige Shri Banerjee the way he wants. When a bill is alleged to be inflated, due enquiry is made with referenc to the various periods, the nature of the bill, previous bills, other technical things such as testing of the meter etc. Unless the department is satisfied by genuine reasons that the bill has been inflated, no remission can possibly be made.

SHRI PILOO MODY : But is the customer satisfied ?

MR. SPEAKER : This is the second time this question has come in the House.

SHRI AMRIT NAHATA : I make 18 calls but receive a bill for 1800 !

Setting up of an Organisation to eradicate Wagon Breaking and Pilferage of Railway Goods

*836. **DR. RANEN SEN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Railway Ministry has sought the help of her Ministry to set up an organisation to eradicate wagon—breaking and pilferage of Railway goods from the yards and elsewhere ; and

(b) if so, whether any practical step has been taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No, Sir. However, the Ministry of Railways have sought the assistance of the Ministry of Home Affairs (Grih Mantralaya) in combating the growing incidence of crime on the Railways particularly in the Eastern region of the country.

(b) The steps taken for this purpose include the following :

- (i) The Government of West Bengal have agreed to render all possible assistance including the provision of more armed patrols to work in close liaison with the Railway Police.
- (ii) Some Units of the Central Reserve Police have also been placed at the disposal of the Supdt. Railway Police, Howarah to supplement his strength and some more if needed, will be provided for the protection of vital railway installations as also for better security of the yards and open lines.
- (iii) The Government of West Bengal have also undertaken a Scheme of patrolling of the tracks etc. to prevent theft of overhead high tension electric lines.
- (iv) They have also strengthened their staff for better collection of intelligence about crime and criminals on Railways.
- (v) The Government of West Bengal are taking action against receivers of stolen property and criminals involved in the theft of railway property.